

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHRI GAJANAN MAHARAJ SUGAR LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shri Gajanan Maharaj Sugar Limited (Formerly known as Utech sugar limited)
2.	Date of incorporation of corporate debtor	23 rd April 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of company (ROC) Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15421PN2012PLC143068
5.	Address of the registered office and principal office (if any) of corporate debtor	Anant Residency 1 st Floor, 2054 Sadashiv Peth, Tilak Road, Pune-411030, Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	31 st July 2026 (The NCLT Order dated 31 st July 2026 was uploaded on the NCLT Website on 4 th August 2026)
7.	Estimated date of closure of insolvency resolution process	31 st January 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Shekhar Arvind Parkhi IBBI Registration No. IBBI/IPA-001/IP-P 02494/2021-2022/13801
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address Registered with IBBI: A-904, Malpani, Vivanta, Laxman Nagar Balewadi, Near Baner D-Mart Pune, Maharashtra, 411045 Email Id Registered with IBBI: ip.shekharparkhi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-904, Malpani, Vivanta, Laxman Nagar Balewadi, Near Baner D-Mart Pune, Maharashtra, 411045 Process Email.id: cirp.gajanan2026@gmail.com
11.	Last date for submission of claims	18 th August, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink for downloading forms: https://ibbi.gov.in/home/downloads b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. **SHRI GAJANAN MAHARAJ SUGAR LIMITED** vide order dated 31st July, 2026. However, it is pertinent to note that NCLT order dated 31st July, 2026 was uploaded on the NCLT Website on 4th August, 2026.

The creditors of M/s. **Shri Gajanan Maharaj Sugar Limited**, are hereby called upon to submit their claims with proof on or before **18th August, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Shekhar Arvind Parkhi

Insolvency Resolution Professional

IBBI/IPA-001/IP-P02494/2021-2022/13801

AFA Valid Upto – 30-06-2027

IBBI Registered Address: A-904, Malpani, Vivanta, Laxman Nagar
Balewadi, Near Baner, D-Mart Pune, Maharashtra ,411045

Process Email.id: cirp.gajanan2026@gmail.com

IBBI Registered Email.id: ip.shekharparkhi@gmail.com

Date: 6th August, 2026

Place: Pune (Maharashtra)